

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 450/2025**

IN THE MATTER OF:

DR. ANIL KUMAR PANDEY

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

..... RESPONDENT(S)

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THROUGH COUNSEL



BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P.
EMAIL-bhanwar09jadon@gmail.com
PHONE NO.-6375115224

Date: 15.03.2026
Place: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 450/2025

IN THE MATTER OF:

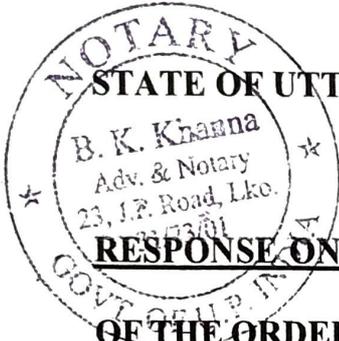
DR. ANIL KUMAR PANDEY

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

..... RESPONDENT(S)



RESPONSE ON BEHALF OF RESPONDENT NO. 3, IN COMPLIANCE
OF THE ORDER DT. 06.10.2025 PASSED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL

SWORN AND VERIFIED

BEFORE ME BIPIN BIHARI SINGH... aged about 54.... years

S/O SHRI. KAPIL DEO PRASAD presently posted as EXECUTIVE ENGINEER... do
FLOOD DIVISION GORAKHPUR

hereby solemnly affirm and state on oath as under:

1. That I, the deponent in the above captioned matter am fully conversant with

the facts of the case and is competent and authorized to swear the present

B. K. KHANNA
Adv. & Notary
23, J.P. Road, Lko.
31/7/01

2. That I state that the contents of the affidavit have been drafted by my counsel

51

on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

I. BACKGROUND OF THE MATTER

3. That the applicant in the present O.A has raised grievances regarding discharge of untreated industrial effluent by the Gorakhpur Industrial Development Authority (GIDA), Gorakhpur (Uttar Pradesh) via Saraya drain in Aami river a tributary of river Ganga, near village Pt. Adilapar, Development Block-Piprauli, District-Gorakhpur (Uttar Pradesh).

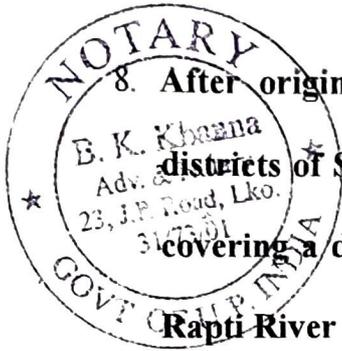
4. That the above mentioned O.A was listed for hearing on 06.10.2025, wherein the Hon'ble Tribunal directed the Deponent to file their reply/response. The relevant portion of the order has been reproduced herein:

SWORN AND VERIFIED
BEFORE ME:

" 5. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of CPCB, UPPCB and District Magistrate, Gorakhpur and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate

— 51 —

located in the Rasulpur area, is a low-lying area situated approximately 12 kilometres south of the Rapti River. During the rainy season, rainwater collects in this low-lying area, and this accumulated water flows out from Sikahra Tal in the Rasulpur area as the Ami River.



8. After originating from its source, the Ami River flows through the districts of Siddharth Nagar, Basti, Sant Kabir Nagar, and Gorakhpur, covering a distance of approximately 102 kilometres before joining the Rapti River near Sohagora village, in Gorakhpur.

9. That further, the Joint Committee has observed that domestic waste from Khalilabad Municipal Council in Sant Kabir Nagar district, Maghar Nagar Panchayat and a portion of the domestic effluent from Khalilabad Municipal Council, Sahjanwa Nagar Panchayat and industries established in Sector 13 and Sector 15 of the Gorakhpur Industrial Development Authority (GIDA) are discharging domestic effluents into the Ami River.

10. That during the Joint Committee inspection, collected wastewater samples at the following points were analysed in the laboratory of Regional Office, Uttar Pradesh Pollution Control Board, Gorakhpur. The analysis report received from the laboratory were found to be unsatisfactory.

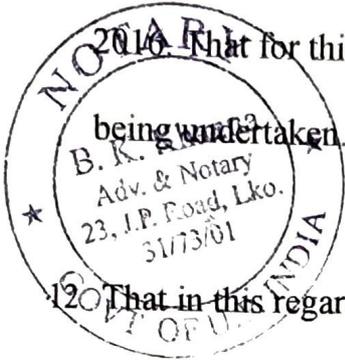
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C. DETERMINATION OF THE FLOOD PLAIN ZONE

11. It is submitted that the demarcation of River Ami would be done in consonance with the provisions contained in the Ganga Rejuvenation Order,

2016 that for this, the steps for the determination of the flood plain zone are

being undertaken.



12. That in this regard, the Executive Engineer, Flood Division, Gorakhpur vide letter dated 22.01.2026 has addressed the Director, National Institute of Hydrology (NIH) and requested for a technical and financial proposal for the process of determination and demarcation of the flood plain zone. Therefore, the NIH is further required to provide the requisite data along with the estimate cost and timeline.

SWORN AND VERIFIED
A copy of the said letter dated 22.01.2026 is being annexed herewith as
BEFORE

ANNEXURE- 1

13. It is submitted that vide letter dated 30.01.2026 issued by the Office of the

Executive Engineer, the **Maximum Inundation Area of the Ami River** was

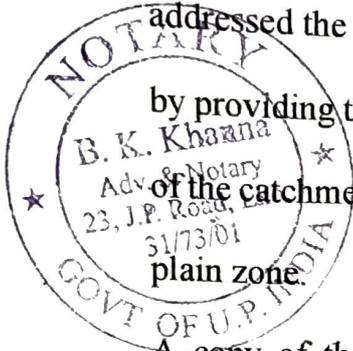
reported as 1979.48 sq. km. However, vide letter No. 496/39-C-ED (Court
Case) dated 16.02.2026 issued by the Survey of India, the Maximum
Inundation Area of the Ami River was indicated as 1961 sq. km, and
concurrency regarding the correct area was sought.

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A copy of the said letter dated 30.01.2026 is being annexed herewith as

ANNEXURE- 2

14. It is submitted that vide letter dated 31.01.2026, the Executive Engineer has addressed the Director, Survey of India to conduct a survey of the Ami River by providing the KML file of the river and thereafter to provide the DEM data of the catchment area along with a Proforma Bill for determination of the flood plain zone.



A copy of the said letter dated 31.01.2026 is being annexed herewith as

ANNEXURE- 3

15. That subsequently, vide letter dated 09.03.2026 the Flood Division,

Gorakhpur has conveyed its consent to the Director, Survey of India, for conducting a new aerial survey for the proposed area of 1961 sq. km.

Through the said letter, it has also been requested that the proforma bill relating to the survey be provided at the earliest so that the process of budget allocation and payment may be completed expeditiously.

B. K. KHANNA
Adv. & Notary
23, J.P. Road, Gorakhpur
31/73/01

A copy of the said letter dated 09.03.2026 is being annexed herewith as

ANNEXURE- 4

51

16. Hence, it is respectfully submitted that the Proforma Bill from both the Survey of India and the National Institute of Hydrology, Roorkee are yet to be received. The DEM data and the KML file of the River Aami are also awaited from the Survey of India.



17. That the Deponent, being duty-bound under law, is committed to ensuring strict compliance with all directions of this Hon'ble Tribunal and undertakes to adhere to any further orders or instructions issued hereafter, without demur or delay.

18. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal and it is prayed that the same be taken on record.

SWORN AND VERIFIED
BEFORE ME.

51
14/3/2016
DEPONENT

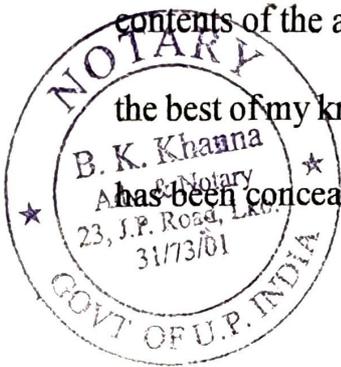

B. K. KHANNA
Notary Public
23, J.P. Road, Lko.
31/73/01

VERIFICATION

Verified at _____ on this ____ day of March, 2026, that the

contents of the above affidavit from paragraphs 1 to 18 are true and correct to
the best of my knowledge and belief. No part of it is false and nothing material

has been concealed therefrom.



14/3/2026
DEPONENT

**SWORN AND VERIFIED
BEFORE ME.**


B. K. KHANNA
Adv. & Notary
23, J.P. Road, Lko.
31/73/01

प्रेषक,

अधिशारी अभियन्ता
बाढ़ खण्ड, गोरखपुर।
E-mail : flooddivisiongkp@gmail.com

प्रेषित,

निदेशक,
नेशनल इन्स्टीट्यूट ऑफ हाइड्रोलॉजी, (N.I.H.)
रूढ़की उत्तरखण्ड। पिन-247667

पत्रांक: 216 / बा0ख0गो0/450/2025/

दिनांक 22/01/2026

विषयक: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0सं0-450/2025 अनिल कुमार पाण्डेय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 06.10.2025 के अन्तर्गत आमी नदी पर फलड प्लेन जोनिंग के सम्बन्ध में।

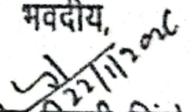
महोदय,

कृपया उपरोक्त विषयक सन्दर्भित पत्र के सम्बन्ध में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0सं0-450/2025 अनिल कुमार पाण्डेय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 06.10.2025 द्वारा आमी नदी के फलड प्लेन जोन के निर्धारण कराने के निर्देश दिये गये हैं, जिसके अन्तर्गत फलड प्लेन जोन का निर्धारण तथा सीमांकन गंगा नदी (संरक्षण सुरक्षा एवं प्रबन्धन) प्राधिकरण अधिसूचना, 2016 में निहित प्राविधानों के अन्तर्गत किया जाना है।

उक्त आदेश के अन्तर्गत फलड प्लेन निर्धारण एवं सीमांकन आमी नदी (सिद्धार्थनगर से गोरखपुर तक) पर कराया जाना है। पूर्व में भी आप द्वारा विभाग में अन्य नदियों पर फलड प्लेन जोनिंग का कार्य कराया गया है।

अतः आपसे अनुरोध है कि उपरोक्त कार्य हेतु आवश्यक डाटा, समय, लागत आदि का उल्लेख करते हुए तकनीकी एवं वित्तीय प्रस्ताव प्रस्तुत करने की कृपा करें।

भवदीय,


(बिपिन बिहारी सिंह)
अधिशारी अभियन्ता
बाढ़ खण्ड, गोरखपुर

पत्रांक: / बा0ख0गो0/450/2025/ तदिनांक:

- प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-
- 1- मुख्य अभियन्ता, स्तर-1 (पूर्व), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, गोरखपुर।
 - 2- मुख्य अभियन्ता (गण्डक), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, गोरखपुर।
 - 3- निदेशक, गंगा बाढ़ नियंत्रण आयोग, परिकल्प भवन, लखनऊ।
 - 4- अधीक्षण अभियन्ता, गण्डक बाढ़ मण्डल, गोरखपुर।
 - 5- सहायक अभियन्ता-चतुर्थ, बाढ़ खण्ड, गोरखपुर।


(बिपिन बिहारी सिंह)
अधिशारी अभियन्ता
बाढ़ खण्ड, गोरखपुर

प्रेषक,

अधिकासी अभियन्ता
वाढ खण्ड, गोरखपुर।
E-mail : flooddivisiongpr@gmail.com

प्रेषित,

निदेशक,
भारतीय सर्वेक्षण विभाग,
विभूती खण्ड-5, भोगती नगर, लखनऊ।
पिन-226010

पत्रांक: 338 /वाखगो/450/2025/अनिल कुमार पाण्डेय बनाम उ०प्र० राज्य व अन्य/दिनांक 06.10.2025

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए०सि०-450/2025 अनिल कुमार पाण्डेय बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 06.10.2025 के अन्तर्गत आगी नदी पर फ्लड प्लेन जोनिंग के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक के सम्बन्ध में अवगत कराना है कि आगी नदी के फ्लड प्लेन जोन के निर्धारण कराने के निर्देश दिये गये हैं, जिसके अन्तर्गत जनपद सिद्धार्थनगर से गोरखपुर तक राष्ट्रीय नदी पर फ्लड प्लेन जोन का निर्धारण तथा सीमांकन गंगा नदी (संरक्षण सुरक्षा एवं प्रवन्धन) प्राधिकरण अधिसूचना, 2016 में निर्हित प्राविधानों के अन्तर्गत किया जाना है।

अतः आपसे अनुरोध है कि फ्लड प्लेन जोन के निर्धारण हेतु आगी नदी के Catchment Area का CanoSat DEM and Survey of India Topo Sheets in GIS Platform का डाटा उपलब्ध कराते हुए प्रोफार्ना विल नी प्रेषित करने की कृपा करें, जिससे अग्रिम कार्यवाही अविलम्ब किया जा सके।

संलग्नक- **Maximum Inundation Extent of
Ami River Basin in Kmz format.**

भवदीय,

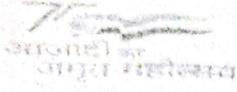
(विपिन बिहारी सिंह)
अधिकासी अभियन्ता
वाढ खण्ड, गोरखपुर

पत्रांक: /वाखगो/450/2025/अनिल कुमार पाण्डेय बनाम उ०प्र० राज्य व अन्य/दिनांक

प्रतिनिधि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1- मुख्य अभियन्ता, स्तर-1 (पूर्व), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, गोरखपुर।
- 2- मुख्य अभियन्ता (गण्डक), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, गोरखपुर।
- 3- निदेशक, गंगा वाढ नियंत्रण आयोग, परिकल्प भवन, लखनऊ।
- 4- अधीक्षण अभियन्ता, गण्डक वाढ मण्डल, गोरखपुर।
- 5- सहायक अभियन्ता-चतुर्थ, वाढ खण्ड, गोरखपुर को इस निर्देश के साथ प्रेषित है कि सम्बन्धित विभाग से समन्वय करके, सूचनायें संकलित करसूचना उपलब्ध कराते हुए अग्रिम कार्यवाही करना सुनिश्चित करें।

(विपिन बिहारी सिंह)
अधिकासी अभियन्ता
वाढ खण्ड, गोरखपुर



भारत सरकार
GOVT. OF INDIA



टेली-फैक्स/Tele-fax - 0522-2720634
दूरभाष/Telephone-0522-2720638
ई-मेल/E-mail: up.gdc.soi@gov.in (Tech)
upgdc-iko@up.nic.in (Admin)

निदेशक का कार्यालय/Office of Director
भारतीय सर्वेक्षण विभाग/Survey of India
मानचित्र भवन/Manchitra Bhawan
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरी क्षेत्र)
Uttar Pradesh G.D. (Northern Zone)
5, विभूतिखण्ड, गौमतीनगर, लखनऊ -226010(उ०प्र०)
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त-496 /39-C-ED(Court case)
सेवा में,

दिनांक:- 16/02/2026

अधिसासी अभियन्ता,
बाढ खण्ड, गोरखपुर।
(ईमेल:- flooddivisiongkp@gmail.com)

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ.ए. संख्या - 450/2025 अनिल कुमार पाण्डेय बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 06/10/2025 के अन्तर्गत आमी नदी के फ्लड प्लेन जोनिंग के संबंध में।

संदर्भ:- आपके कार्यालय का पत्रांक 330/बाखगो/450/2025/अनिल कुमार पाण्डेय बनाम राज्य व अन्य दिनांक 31/01/2026

महोदय,

उपरोक्त विषय व संदर्भित पत्र के अनुक्रम में लेख है कि आपके द्वारा संदर्भित पत्र के माध्यम से इस कार्यालय के उपलब्ध कराये गये Maximum Inundation Extent of Ami River Basin के kml द्वारा आमी नदी के containment Area का DEM तथा GIS Data की मांग की गयी थी।

भारतीय सर्वेक्षण विभाग के मानकों एवं हवाई सर्वेक्षण की सुगमता के लिए इस कार्यालय द्वारा आपके उपलब्ध कराये गये kml पर 1:2k पैमाने के गिड को लगाने के पश्चात् कुल 1961 वर्ग किमी. का क्षेत्र, जिसमें आमी नदी का containment Area पूर्णतः सम्मिलित है, का नया हवाई सर्वेक्षण प्रस्तावित है। उपरोक्त आपको सूचनार्थ व सहमति हेतु प्रस्तुत है। आपके सहमति के पश्चात् ही इस कार्यालय द्वारा प्रोफार्मा विल आपको उपलब्ध कराया जा सकेगा।

- संलग्न:-1. नये सर्वेक्षण हेतु प्रस्तावित 1:2k गिड का kml.
2. आपके द्वारा उपलब्ध कराया हुआ Ami River kml.

भवदीय,

16-02-26

(पवन कुमार द्रविदेदी)

अधिकारी सर्वेक्षक/तकनीकी अधिकारी

कृते निदेशक

प्रतिलिपि:- अपर महासर्वेक्षक, उत्तरी क्षेत्र, दिल्ली कैंट को सूचनार्थ प्रेषित।

ANNEXURE-4

प्रेषक,

अधिशारी अभियन्ता
बाढ़ खण्ड, गोरखपुर।
E-mail : floodivisiongkp@gmail.com

प्रेषित,

निदेशक,
भारतीय सर्वेक्षण विभाग, मानचित्र भवन,
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरी क्षेत्र)
विभूती खण्ड-5, गोमती नगर, लखनऊ।
पिन-226010

पत्रांक: 663 / बाखगो / 450 / 2025 / अनिल कुमार पाण्डेय बनाम उ०प्र० राज्य व अन्य

दिनांक 09/03 2026

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए०सं०-450/2025 अनिल कुमार पाण्डेय बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 06.10.2025 के अन्तर्गत आमी नदी के फ्लड प्लेन जोनिंग के सम्बन्ध में।

संदर्भ: आपका पत्रांक-496 / 39-C-ED (Court Case / दिनांक 16.02.2026

महोदय,

कृपया उपरोक्त विषय के संबंध में सूचित करना है कि आमी नदी हेतु आपके द्वारा प्रस्तावित 1981 वर्ग किमी० के नए हवाई सर्वेक्षण पर सहमति प्रदान की जाती है।

अतः आपसे अनुरोध है कि कृपया उक्त सर्वेक्षण से संबंधित "प्रोफार्मा बिल" (Proforma Bill) शीघ्र उपलब्ध कराने की कृपा करें ताकि बजट आवंटन एवं अग्रिम भुगतान की प्रक्रिया पूर्ण की जा सके एवं माननीय एन०जी०टी० (NGT) के आदेशों का समयबद्ध अनुपालन सुनिश्चित हो सके।

भवदीय,

(बिपिन बिहारी सिंह)
अधिशारी अभियन्ता
बाढ़ खण्ड, गोरखपुर

पत्रांक: / बाखगो / 450 / 2025 / अनिल कुमार पाण्डेय बनाम उ०प्र० राज्य व अन्य / तदिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1- अपर महासर्वेक्षण, उत्तरी क्षेत्र, दिल्ली कैंट।
- 2- मुख्य अभियन्ता, स्तर-1 (पूर्व), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, गोरखपुर।
- 3- मुख्य अभियन्ता (गण्डक), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, गोरखपुर।
- 4- निदेशक, गंगा बाढ़ नियंत्रण आयोग, परिकल्प भवन, लखनऊ।
- 5- अधीक्षण अभियन्ता, गण्डक बाढ़ मण्डल, गोरखपुर।
- 6- सहायक अभियन्ता-चतुर्थ, बाढ़ खण्ड, गोरखपुर।

(बिपिन बिहारी सिंह)
अधिशारी अभियन्ता
बाढ़ खण्ड, गोरखपुर